

ADMINISTRATIVE THE CENTRAL IN HYDERABAD HYDERABAD BENCH AT

MA 958/93 in RP 128/93 in OA 354/92 + CP 71/93.

Dt. of Decision:20-12-93.

State of Andhra Pradesh rep. by its Chief Secretary to Govt., Central Administration Department, Secretariat, Hyderabad.

>Applicant/Respondent No.1 in DA

Vs.

- 1. C.Uma maheswara Rao
- 2. S.E.Sekhar Babu
- 3. T.Satyanarayana Rao
- 4. B.Venkataramaiah
- 5. K.Ambarish
- 6. V.M.Manoham Prasad
- 7. G.Nageswara Rao
- 8. Union Public Service Commission, rep. by its Secretary, Dholpur House, New Delhi.
- 9. Union of India rep. by its Secretary to Govt., Ministry of Home, Department of Personnel Affairs, North Block, New Delhi.

....Respondents/Respondents 2 & 3 in OA

Counsel for the Applicant Shri D.Pandu Ranga Reddy

Applicants

Shri M.Pandu Ranga Rao for RR 1 to 7 Counsel for the Respondents :

Shri NR Devraj for RR 8 & 9

CORAM:

THE HON'BLE SHRI A.B.GORTHI MEMBER (A)

THE HON'BLE SHRI T.CHANDRA SEKHAR REDDY : MEMBER (J)

...2.



Date of Decision: 20.12.93

ORDER

(As per Hon'ble Shri A.B.Gorthi : Member (A) (

Similar Review Petition (R.P.SR.No.3755/93 with M.A.No.951/93) has been disposed of today separately. For the reasons stated therein, this Review Petition also is dismissed.

(T.Chandrasekhar Reddy)
Member(J).

(A.B.Gorthi) Member(A).

Dated: 20th Dec., 1993. Dictated in Open Court.

Deputy Registrar (Judi.)

Copy to:-

- 1. Chief Secretary to Govt., State of A.P., General Administration Department, Secretariat, Hyd.
- 2. Secretary, Union Public Service Commission, Union of India, Dhopur House, New Delhi.
- 3. Secretary to Govt., Ministry of Home, Union of India, Department of Personnel Affairs, North Block, New Delhi.
- 4. One copy to Sri. D.Panduranga Reddy, Spl. counsel for A.P.
- 5. One copy to Sri. M.Panduranga Rao, advocate(R-1 to R-7)
 Advocates Associations, High Court Buildings, Hyd.
- 6. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
- 7. One copy to Library, CAT, Hyd.
- 8. One spare copy.

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